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Date: 02/12/2025

## (2024) 11 NCDRC CK 0001

## **National Consumer Disputes Redressal Commission**

Case No: Revision Petition No. 1097, 1098 Of 2022

Bhagwati Devi Bais & 2 Ors

**APPELLANT** 

Vs

Prakriya Prabhari (Process

In-Charge) & Anr

**RESPONDENT** 

Date of Decision: Nov. 19, 2024

Hon'ble Judges: A. P. Sahi, President Member; Bharatkumar Pandya, Member

Bench: Division Bench

Advocate: Anis Ur Rehman, Trivikram Nayak

Final Decision: Allowed

Judgement